

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

**LIBRARY**

COURT NO. : 2

11.12.2020

M.A./350/527/2020

O.A./350/617/2019

M.A./350/344/2019

(MENTIONED) (EARLY HG)

ITEM NO:5

FOR APPLICANTS(S) Adv. : Mr. K. Chakraborty

FOR RESPONDENTS(S) Adv.: Mr. B. P Manna (proxy counsel)

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for the applicants is present.</p> <p>Ld. counsel Mr. B. P. Manna appears and submits that Ld. counsel Mr. M. K. Ghara has been engaged by the respondents in the matter but he is unable to attend court today.</p> <p>The case has come up today as a sequence to the M.A 527/2020 praying for early hearing.</p> <p>Respondents have not filed any reply in this matter so far, however, in my view, even in the absence of reply, this case can be listed for final hearing and disposal.</p> <p>However, respondents are at liberty to file their reply, if they wish to do so.</p> <p>List on 18.02.2021.</p> <p>M.A 527/2020 for early hearing stands disposed of.</p> <p style="text-align: right;">( TARUN SHRIDHAR) MEMBER(A)</p> <p style="text-align: center;">SS</p>